

**DIRECTORATE GENERAL OF HEALTH SERVICES (MINISTRY
OF HEALTH AND FAMILY WELFARE), STAFF CAR DRIVERS
(ORDINARY GRADE, GRADE- II AND GRADE-1)
RECRUITMENT RULES, 1996**

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SCHEDULE 1 :- SCHEDULE

**DIRECTORATE GENERAL OF HEALTH SERVICES (MINISTRY
OF HEALTH AND FAMILY WELFARE), STAFF CAR DRIVERS
(ORDINARY GRADE, GRADE- II AND GRADE-1)
RECRUITMENT RULES, 1996**

G.S.R. 200, dated, 8th April, 1996' .- In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Directorate General of Health Services, Statistical Assistant, Computers, Assistant Superintendent. Medical Store Depots, Mechanics, Store Keepers and Drivers Recruitment Rules, 1959. in so far as they relate to the post of Driver, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Staff Car Drivers in the Directorate General of Health Services. Ministry of Health and Family Welfare, New Delhi, namely :-

1. Short title and commencement :-

- (1) These rules may be called the Directorate General of Health Services (Ministry of Health and Family Welfare), Staff Car Drivers (Ordinary Grade, Grade-11 and Grade-1) Recruitment Rules, 1996.
- (2) They shall be deemed to have come into force with from 1 st Augu; t. 1993.

2. Application :-

These rules shall apply to the posts specified in Column I of the Schedule annexed to these rules.

3. Number of posts, classification and scales of pay :-

The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the said Schedule.

4. Method of recruitment, age limit, Qualification etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be specified in Columns 5 to 14 of aforesaid Schedule.

5. Disqualification :-

No person -

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from operation of this rule.

6. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

7. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the order issued by the Central Government from time to time in this regard. Note :- Nobody's interest would be adversely affected on giving retrospective effect to these rules.

SCHEDULE 1

SCHEDULE

Name of post.	Number of posts.	Classification.	Scale of pay.
1	2	3	4
1. Staff Car Driver Grade-1.	3* (1995)	General Central	Rs. 1320-30-
	*Subject to	Service, Group 'C'	1560-EB-40-
	variation	Non-Gazetted,	2040.
	dependent on	Non-Ministerial.	
	work load.		